

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.09.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 389/BB/2019	For hearing IA 264/2020 - CIRP	Sec 7 of I&B code 2016	M/s Skylark Ithaca Buyers Welfare Association	Joshua H Samuel, Advocate	M/s Skylark Mansions Pvt Ltd	Samarth Sreedhar adv for corporate debtor , Ms. Ramanathan Bhuvane- shwari, RP Mr. Rohan Jaitley & Mr Abhijit Sinha advocates for applicant in IA, Vipul Ganda advocate for proposed in IA

ADVOCATE FOR PETITIONER/s:

Ms. Neeha Nagpal for Apl. in IA
Mr. Aditya Venu for Respondent in
IA.

ADVOCATE FOR RESPONDENT/s:

Ms. Samarth Sreedhar for C/D
Ms. Ramanatha Bhuvaneshwari, RP

ORDER

Heard Shri Neeha Nagpal, Learned Counsel for the Applicant in I.A, Shri Aditya Venu, Learned Counsel for the Respondent in I.A and Shri Samarth Sreedhar, Learned Counsel for the Corporate Debtor and Ms. Ramanatha Bhuvaneshwari, RP through Video Conference. The Learned Counsel for the Applicant submits that the appeal filed against the main C.P is pending and is listed on 30.09.2020. Post the case on 16.10.2020. The Applicant is at liberty to make a mention if any order is passed by the Hon'ble NCLAT.



MEMBER (T)



MEMBER (J)

Verified



Court Officer